

**GOVERNMENT OF PUDUCHERRY**  
**OFFICE OF THE DISTRICT MAGISTRATE-CUM-DISTRICT COLLECTOR**

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No. 1703/DRDM/DM/D2/2020/77

Dated: 10/08/2020

**ORDER**

Sub: DM, Puducherry – Prevention of the spread of the Covid-19  
disease during Festivals – Orders – Issued.

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WHEREAS, Order No.40-3/2020-DM-I(A) dated 29<sup>th</sup> July was issued by the Union Home Secretary and Chairman, National Executive Committee, Ministry of Home Affairs, Government of India to take various steps to prevent the spread of the Covid-19 disease in the Country;

AND WHEREAS, in the exercise of the powers under Section 18(2) (d) of Disaster Management Act,2005, State Disaster Management Authority (SDMA) has directed the undersigned to issue an order to prevent the spread of the Covid-19 disease during festivals;

Therefore, in order to contain the spread of Covid 19 I, Dr. T. Arun, I.A.S, District Magistrate-cum-District Collector, Puducherry by exercising the powers conferred on me under the provisions of section 22(2) (h) of the Disaster Management Act 2005, hereby directs the following;

- a) No idols are allowed to be placed in public places on account of celebration of Vinayagar Chaturthi.
- b) Idols shall not be placed newly at any place attracting public view / gathering.
- c) No public procession involving gathering of people for this purpose is allowed.
- d) Religious congregation / assembly on grounds of Vinayagar Chaturthi celebration is strictly prohibited.
- e) No new idols are allowed to be setup within the Temple premises for the purpose of celebration. The Commissioner, HRI, Puducherry shall form teams to supervise the adherence to guidelines in this regard.
- f) Erection of shamiyanas and housing of idols in front of both public and private temples are prohibited. The Commissioner, HRI, Puducherry shall form teams to supervise the adherence to guidelines in this regard

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- g) Distribution of prasadams in temples is strictly prohibited owing to the risk of spread of Covid-19 infection.
- h) No cultural events, special programs are allowed to be conducted as part of Vinayagar Chaturthi celebrations. No NOC is to be issued by the PWD, Municipalities, Police and Sub-Divisional Magistrates to the hosting of any such public events.



(Dr. T. ARUN, I.A.S)  
DISTRICT MAGISTRATE  
PUDUCHERRY

To

1. The Senior Superintendent of Police (L&O), Puducherry
  2. The Senior Superintendent of Police (Traffic), Puducherry.
  3. The Sub-Divisional Magistrate (North/South/Mahe/Yanam), Puducherry
  4. The Director, Local Administration Department, Puducherry
  5. The Chief Engineer, Public Works Department, Puducherry
  6. The Commissioner, Puducherry/Oulgaret /Mahe /Yanam Municipality, Puducherry
  7. The Commissioner, Villianur /Bahour /Nettapakkam / Mannadipet /Ariyankuppam Commune Panchayat,
  8. The Director of Printing and Stationeries, Puducherry
- } with a request to publish the same in next official gazette and supply 10 copies.

Copy to:

1. P.S. to The Chief Secretary to Government,
2. PS to all Secretary to Govt, Pondicherry.
2. The P.S. to Hon'ble Chief Minister, Puducherry.
3. The P.S. to Hon'ble Ministers, Puducherry
4. The OSD, Covid war room.